
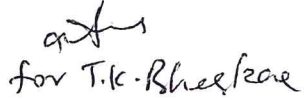


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/312/ (IB)/2017
NAME OF THE PETITIONER(S) : ASHER SAMPET & CO. & SARASWATHI COTTON CO.
NAME OF THE RESPONDENT(S) : MALINI TEXTILES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	V. Rajan	Counsel for Petitioner	
2.	T.K. Bhaskar Vikram P Jain	Counsel for Respondent <u>ORDER</u>	

Counsel for both the parties present. Counsel for the respondent filed counter copy of which is given to the other side. The matter is posted for arguments. Put up on **21.6.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)